



## HIGH COURT OF SIKKIM Record of Proceedings

## Crl. M.C. No.03 of 2021

STATE OF SIKKIM PETITIONER

**VERSUS** 

SURYA BARAILY RESPONDENT

Date: 08.10.2021

CORAM:

## THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, A.C.J.

For Petitioner Mr. Sudesh Joshi, Public Prosecutor.

Mr. Sujan Sunwar, Assistant Public

Prosecutor.

ORDER

The Learned Public Prosecutor submits that the original Birth Register has been traced to the records maintained by the Court of the Learned Special Judge, Fast Track, Gyalshing, West Sikkim. That, in view of the said circumstance, he does not seek to press this Petition.

Crl. M.C. No.03 of 2021 accordingly stands disposed of as not pressed.

Acting Chief Justice
08.10.2021